

ITEM NO.14

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Petition(s) for Special Leave to Appeal (C) No(s). 20302/2021

GARIBEY (DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 20-10-2022 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sakshi Kakkar, AOR

For Respondent(s)

Mr. Lokesh Kumar Choudhary, AOR

O R D E R

None present.

Ld. Counsel for the petitioner is granted two weeks's time to take fresh steps and file fresh particulars in respect of unserved respondent No. 1 & 3.

Respondent No. 4 to 10 & 11 is granted four week's time for filing counter affidavit.

Service is complete on the Respondent No. 2 & 12 but none has entered appearance.

List on 29.11.2022.

ANJU BAJAJ CHANDNA
Registrar